

Speed Post

HIGH COURT OF DELHI : NEW DELHI

No. 2977-2986/G-9/Genl.-II/DHC

Dated : 24.09.2021

TENDER NOTICE

Sealed Quotations are invited from interested parties for dismantling, cutting (if required) and re-erection/joining (with nut & bolts, etc.) of Steel Racks of this Court.

The quotation should be addressed to the Registrar General, High Court of Delhi and should reach the Admn. Officer (Judl.), Genl.-Admn.- II Branch, Room No. 6, Ground Floor, Administrative Block, High Court of Delhi, Sher Shah Road, New Delhi- 110003 latest by 07.10.2021 till 04:30 P.M. The quotations received thereafter shall not be entertained in any circumstances. The words "QUOTATION FOR DISMANTLING AND RE-ERECTION OF STEEL RACKS" should be embossed on the top of envelope containing quotation.

This Court reserves its right to accept or reject any or all quotations without assigning any reason, whatsoever.



Administrative Officer (Judl.)